NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 713/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: M/s. Brightcareer Consultancy Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Advocate PL

COMMON ORDER

C.S.P. NO. 710/230-232/NCLT/MB/MAH/2017 C.S.P. NO. 713/230-232/NCLT/MB/MAH/2017

- 1. Ld. Representative of the Petitioner is present.
- 2. Report of the R.D. is to be filed by 24th November, 2017.
- Adjourned to 24th November, 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 10.11.2017

vkr

Sd/-

M.K. Shrawat Member (Judicial)